

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2797
ANSWERED ON:30.07.2014
CBI INVESTIGATION
Singh Shri Hukum

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the total number of persons arrested by the Central Bureau of Investigation (CBI) in various cases during the last three years in Uttar Pradesh (UP);
- (b) the status of investigations in such cases; and
- (c) the time by which the investigations in the said case is likely to be completed?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) & (b): CBI is investigating cases either registered by itself or registered initially by the State Police and later on transferred to CBI for conducting investigation. There are 134 cases of Uttar Pradesh (U.P.) in which the accused were arrested during the last three years i.e. 2011, 2012, 2013 and 2014 (upto 30.6.2014). The record of number of arrests carried out in individual cases either by CBI or by the State Police is a matter of individual case record and is not being maintained centrally. The details of the said 134 cases are enclosed at Annexure-'A'.

(c): No time frame can be assigned for completion of investigation as it varies from case to case.